

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3056
ANSWERED ON:23.12.2003
OUT OF TURN ALLOTMENT OF GOVERNMENT FLATS
RAMESH CHENNITHALA

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the quota for out of turn allotment of Government flats, type-wise and category-wise;
- (b) the actual allotments made during each of the last three years, type-wise and category-wise;
- (c) whether all such allotments are in accordance with the judgement of the Hon'ble Supreme Court; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA)

(a): Based on the Supreme Court's directions in the Civil Writ Petition No.585/94 (S.S. Tiwari Vs. Union of India), guidelines have been issued restricting out-of-turn allotments for functional, security and other purposes to 5 per cent of the total number of vacancies occurring in each type of houses in a year. A quota of not exceeding three units of housing for the personal staff of Union Cabinet Ministers; Deputy Chairman, Planning Commission; Speaker, Lok Sabha and Deputy Chairman, Rajya Sabha and a quota not exceeding two units of housing for the personal staff of Union Ministers of State have been fixed under the Allotment Rules.

(b) to (d): The information regarding out-of-turn allotments is given in the enclosed Annexures-I and II. Allotments are made as per the guidelines based on the judgement of the Supreme Court and in accordance with the Allotment of Government Residences (General Pool in Delhi) Rules, 1963, as amended from time to time.

ANNEXURE-I

ANNEXURES REFERRED TO IN REPLY TO PARTS (b) to (d) OF LOKSABHA UNSTARRED QUESTION NO 3056 FOR 23.12.2003

ACTUAL OUT-OF-TURN ALLOTMENTS RESTRICTED TO 5 PER CENT CEILING MADE DURING EACH OF THE LAST YEARS.

Sl. No.	Type of Accommodation			Year	Category			
	Functional	Medical	Others					
1.	Type-I			2001	33	07		
2002	21		01					
2003	10		10					
2.	Type-II			2001	51	51		
2002	71		43					
2003	49		24					
3.	Type-III			2001				
2002	02		02					
2003	01		01					
4.	Type-IV			2001	07	02		
2002	03		08				01	
2003	02		02					

5. 2002 2003	Type-IV (Special)	2001	00	01	
6. 2002 2003	Type-VA (D-II)	2001	06	01	01
	05	04	01		
	02	00	03		
7. 2002 2003	Type-VB (D-I)	2001	08		01
	02				
8. 2002 2003	Type-VIA (C-II)	2001	03		
	01	01			
	04	04			
9. 2002 2003	Type-VIB (C-I)	2001	01		01
		01			
	01				
10. 2002 2003	Type-VII	2001			
11. 2002 2003	Type-VIII	2001			

Note:- The figures for 2003 are upto 30th September,2003.

ANNEXURE-II

ACTUAL OUT-OF-TURN ALLOTMENTS TO PERSONAL STAFF OF MINISTERS. DURING EACH OF THE LAST THREE YEARS UNDER SR 17-B-8A OF THE ALLOTMENT OF GOVERNMENT RESIDENCES (GENERAL POOL IN DELHI) RULES, 1963.

Year				
Sl. No.	Type of Accommodation	2001	2002	2003
1.	Type-I	03	04	05
2.	Type-II	30	10	25
3.	Type-III	16	09	15
4.	Type-IV		7	08
5.	Type-IV (Special)			
6.	Type-VA (D-II)	07	12	16

7. Type-VB(D-I) 18 9 12

8. Type-VIA(C-II) 1

Note: The figures for 2003 are upto 30th September, 2003.